

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 06/JPR/2024
IA No. 56/JPR/2020
IA (CA) No. 13/JPR/2023
CA No. 27/JPR/2023
CP No. 13/59/2013

Under Section 59 of Companies Act, 2013

In the matter of:

Smt. Smita Rajeev Sah

...Petitioner/Applicant

Versus

Sah Theaters Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
06.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 22, 2024